

[English]

**Compensation paid to persons displaced due to Narbada Dam**

5820. SHRI AMARSINH RATHAWA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of families affected by the construction of Narbada Dam in Gujarat;

(b) whether they have been rehabilitated and what are the details of compensation paid to them;

(c) whether it is a fact that the compensation paid to them is not sufficient and they have lodged a complaint against it; and

(d) if so, what is their demand and what are the details of other help being given to them ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (d) With the construction of Narmada Dam, 1900 families are likely to be affected in Gujarat. 413 families from 5 villages near the dam site have been shifted and resettled near villages Chindiyapur, Khadagada, Suka, Thapavi and Tentlav, Kakrapar, Vaviyal, Gadkoi and Indravarana. Compensation for the land and property acquired is being paid in accordance with the provisions of the Land Acquisition Act. In addition, rehabilitation facilities are being provided as per the norms laid down in the Award of the Narmada Water Disputes Tribunal. No complaint for insufficient payment of compensation has been received from them by the Centre.

**Reported cases of acquired immuno-deficiency syndrom**

5821. SHRI HARISH RAWAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that several cases of acquired immuno deficiency syndrom which is a deadly viral disease

have been reported in the country; and

(b) if so, where and how many such cases are reported and the steps taken by the Government to cure this disease ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKAWANA) : (a) and (b) No reported case in India, of acquired immuno deficiency syndrom has come to the notice of the Government. However, a surveillance on the disease is being kept in the country. The Directors of Health Services in the States, the Incharges of STD Clinics, State Health Education Bureaux and the Blood Banks in the country have been alerted time and again to keep in mind the signs and symptoms of the disease and report such cases when such suspected cases occur. With a view to arousing public awareness, especially high risk groups like homosexuals and blood donors, the State Health Education Bureaux have been requested to provide health education to those attending the STD Clinics, Blood Banks etc. Instructions have been issued to (i) Medical and Paramedical personnel to use adequate sterile injection equipment (ii) blood and plasma organisations to provide relevant information about AIDS to intending donors to promote and encourage voluntary self-exclusion policy.

**Survey conducted by World Health Organisation regarding infant deaths due to tetanus in India**

5822. SHRI JAGANNATH PATNAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state ;

(a) whether it is a fact that nearly three lakhs of infants die of tetanus every year in India as reported in the 'Patriot' dated the 6 April, 1985 within a month of their birth as per survey conducted by the World Health Organisation;

(b) if so, the details regarding the deaths which are taking place in rural areas as well as in urban areas; and